GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3363 TO BE ANSWERED ON 15.03.2018

MONITORING OF MGNREGS

3363. SHRIMATI JYOTI DHURVE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether any nodal agency has been engaged by the Government for the Monitoring of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the steps taken/being taken by the Government to engage the said nodal agency;
- (c) if not, whether the Government has appointed any investigation agency to keep an eye on MGNREGS; and
- (d) if so, the details thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a): No, Madam.
- (b): Does not arise.

(c)&(d): The Ministry has a comprehensive system of monitoring and review mechanism for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). Central Employment Guarantee Council and State Guarantee Councils periodically monitor implementation of the programme. National Level Monitors, Common Review Missions, Area Officers of the Ministry also visit States to review implementation of the programme. The system of Social Audit of MGNREGA has been strengthened in the States. Audit standards have been notified and trainings conducted to train Social Auditors. Information Technology and Space Technology Tools have been intensively used in programme implementation and monitoring. National Electronic Fund Management System is operational in 24 States and one UT. Assets created under the programme are being geotagged and put in public domain for public scrutiny.
